

No.P.15025/172/2018-FR
भारत सरकार/Government of India
स्वास्थ्य एवं परिवार कल्याण मंत्रालय/Ministry of Health & Family Welfare
(खाद्य विनियम अनुभाग/Food Regulation Section)

निर्माण भवन, नई दिल्ली-11
 Nirman Bhavan, New Delhi -11
 दिनांकित/Dated: 4th April, 2022.

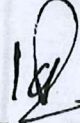
OFFICE MEMORANDUM

Subject: Appointment of Members (*ex officio*) in the Food Safety and Standards Authority of India - Regarding

The undersigned is directed to refer to this Ministry's O.M. of even number dated 13.02.2019 with reference to the Gazette Notification of this Ministry S.O. 2165 (E) dated 5th September, 2008 regarding appointment of Members (*ex officio*) in the Food Safety and Standards Authority of India under the provisions of clause (a) of sub-section (1) of section 5 of the Food Safety and Standards Act, 2006 (34 of 2006) and to convey herewith the following revised list of Members (*ex officio*) in the said Authority with immediate effect and until further orders:

S.No.	Name	Ministry / Department
1.	Dr. Mandeep K. Bhandari	Joint secretary to the Government of India, Ministry of Health & Family Welfare, Department of Health & Family Welfare
2.	Shri K.R. Saji Kumar	Joint Secretary to the Government of India, and Legislative Counsel, Legislative Department, Ministry of Law & Justice
3.	Smt. Alka Nangia Arora	Joint Secretary to the Government of India, Minister of Micro, Small & Medium Enterprises
4.	Shri Anupam Mishra	Joint Secretary to the Government of India, Department of Consumer Affairs, Ministry of Consumer Affairs, Food & Public Distribution
5.	Ms. Shubha Thakur	Joint Secretary to the Government of India, Department of Agriculture, Cooperation and Farmers' Welfare
6.	Shri Minhaj Alam	Joint Secretary to the Government of India, Ministry of Food Processing Industries.

2. This issues with the approval of competent authority.


 4/4/22
 (Vishal Kumar Gupta)

Under Secretary to the Government of India

Tele.: 23062796

Email: vishalkumar.gupta77@nic.in

To

1. Secretaries of all aforementioned Ministries / Departments.
2. Shri Mandeep K. Bhandari, Joint Secretary, Ministry of Health & Family Welfare, Department of Health & Family Welfare, Nirman Bhawan, New Delhi.
3. Shri K.R. Saji Kumar, Joint Secretary and Legislative Counsel, Legislative Department, Ministry of Law & Justice, Shastri Bhawan, New Delhi.
4. Smt. Alka Nangia Arora, Joint Secretary, Ministry of Micro, Small & Medium Enterprises, 7th Floor, Nirman Bhawan, New Delhi.
5. Shri Anupam Mishra, Joint Secretary, Department of Consumer Affairs, Ministry of Consumer Affairs, Food & Public Distribution, 365-A, Krishi Bhawan, New Delhi.
6. Ms. Shubha Thakur, Joint Secretary to the Government of India, Department of Agriculture, Cooperation and Farmers' Welfare, Krishi Bhawan, New Delhi.
7. Shri Minhaj Alam, Joint Secretary to the Government of India, Ministry of Food Processing Industries
8. Chairman, Food Safety and Standards Authority of India, FDA Bhavan, Near Bal Bhavan, Kotla Road, New Delhi.
9. Chief Executive Officer, Food Safety and Standards Authority of India, FDA Bhavan, Near Bal Bhavan, Kotla Road, New Delhi.
10. Cabinet Secretariat, Rashtrapati Bhavan, New Delhi.
11. Prime Minister's Office, South Block, New Delhi.

Copy to:

1. PS to Hon'ble HFM/ PS to Hon'ble MoS (HFW), MoHFW.
2. PPS to Secretary (HFW)/PPS to Additional Secretary (RS)/PPS to JS(MKB)/ PS to Director (AVG), MoH&FW.